

THE HIGH COURT OF MANIPUR AT IMPHAL

Annexure – I

PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2021

Type of Cases	Pendency as on 01.01.2021	Institution of cases during the year 2021	Disposal of cases during the year 2021	Total Pendency as on 31.12.2021
Civil	2627	1374	1083	2918
Criminal	222	146	68	300
Total	2849	1520	1151	3218

Annexure – II

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2021

Type of Cases	Age wise pendency as on 31.12.2021				Total Pendency as on 31.12.2021
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	844	1762	267	45	2918
Criminal	93	157	20	30	300
Total	937	1919	287	75	3218

Annexure – III

PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2021

Type of Cases	Pendency as on 01.01.2021	Institution of cases during the year 2021	Disposal of cases during the year 2021	Total Pendency as on 31.12.2021
Civil	4309	1663	715	5257
Criminal	2648	974	696	2926
Total	6957	2637	1411	8183

Annexure – IV

AGE WISE PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2021

Type of Cases	Age wise pendency as on 31.12.2021				Total Pendency as on 31.12.2021
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	1359	2452	1264	182	5257
Criminal	791	1504	511	120	2926
Total	2150	3956	1775	302	8183

SUPERINTENDENT: STATEMENT